

**Central Administrative Tribunal
Madras Bench**

MA/310/00570/2018 & MA/310/00571/2018 in OA/310/00649/2017

Dated Monday the 8th day of October Two Thousand Eighteen

P R E S E N T
Hon'ble Mr. R.Ramanujam, Member(A)
&
Hon'ble Mr.P.Madhavan, Member(J)

1. Union of India, rep by its
Director, Directorate Field Publicity,
M/o I&B, Soochna Bhavan,
New Delhi 110 003.
2. Union of India, rep by its
Director,
Directorate of Field Publicity,
M/o I&B,
1st Floor, Block, Shastri Bhawan,
Chennai 600 006.
3. Union of India, rep by its
Under Secretary,
M/o I&B,
Shastri Bhawan,
New Delhi 110 001. .. Applicants/Respondents

By Advocate **Mr.M.T.Arunan**

Vs.

Shri M.V.Ashok Kumar .. Respondent/Applicant
By Advocate **Mr.D.Ramdass**

ORAL ORDER
(Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

MA applicant present. No representation for MA respondent. Through MA 570/2018, the OA respondents seek condonation of delay of 25 days in filing MA for extension of time. Through MA 571/2018, the OA respondents seek time to comply with the Order of this Tribunal in OA 649/2017 dated 26.4.2018.

2. Two months' time is granted from today for complying with the order passed by this Tribunal in OA 649/2017 dated 26.4.2018.
3. The MA is disposed of in the above terms. Consequently MA 570/2018 filed for condonation of delay stands allowed.

(P.Madhavan)
Member(J)

08.10.2018

(R.Ramanujam)
Member(A)

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